

SHRI PUNNU LAL MOHLE : Mr. Chairman, Sir the people are adversely effected due to drought in Bilaspur district of Madhya Pradesh. There is also problem of drinking water. The river rivulet, ponds and wells all have been dried up. I, therefore, request the Central Government that the provisions of fund should be made for Bilaspur District of Madhya Pradesh so that the work to dig the tubewells and wells can be started.

SHRI BRAJ MOHAN RAM (Palamu) : Mr. Chairman, Sir, I would like to draw the attention of Central Government towards Palamu and Gadva Districts of Bihar. Palamu and Gadva both the districts falls under my constituency. There is an acute shortage of drinking water. The Chhota Nagpur area of this area falls under Patai. Now, during the summer season there is resentment among the people over the scarcity of drinking water.

Mr. Chairman, Sir, ours is scheduled castes dominated area. Even after the 50 years of independence of our country, the people of this area are compel to drink the river-rivulet water. We are sorry to say that till now the people are compelled to bring drinking water from far-flung places and drink it. The situation regarding taking bath, by the people is that due to scarcity of water they are not able to take bath up to a week-or fortnight. This is the situation in summer season. Mr. Chairman, Sir, I would like to request the Central Government through you that the tubewells which are installed for the facility of drinking water in local areas, have been installed on the recommendations of the local Members of Legislative Assembly. The recommendations of the Member of Parliament is ignored. The people of the area expect that tubewells should also be installed on the recommendation of Member of Parliament but we are bound. Rule should be such that we may also recommend for installation of the tubewell and provide drinking water facility for the people.

I request the Central Government through you, Sir, that more and more drinking water facility should be provided in our Palamu and Gadva Districts under Special drive, so that the drinking water problem of the people could be resolved. With these words I conclude my speech.

SHRI GEORGE FERNANDES : Mr. Chairman, Sir, today three days have been passed CBI has sought permission from the President that they should be given permission to prosecute a case against a Union Minister Shri Chandra Dev Prasad Verma.

Mr Chairman, Sir, usually, when such a request, is made by CBI some initiative is taken by the Prime Minister and the Minister concerned is asked to give his resignation.

I, remember that earlier Shri Jaslimudin Sahib was here. Although till date CBI had not conducted any enquiry against him and also the permission was not sought from the President to file chargesheet but many people had levelled some allegations against him and the then Prime Minister had asked him to give his resignation on the basis of those allegations and the matter was ended at that stage. In the present case CBI has raised demand and that is a popular scandal. I am not talking about that but it is the demand of etiquette that the Minister concerned should give his resignation himself and he has clearly said that he is not going to submit his resignation. . . (Interruptions)

SHRI RAM KRIPAL YADAV : What does etiquette mean here ? . . .(Interruptions)

[English]

MR. CHAIRMAN : Please do not interfere like this. Why do you not take your seat ? Please sit down.

[Translation]

Shri Ram Kripal Yadav : Whether we can not express our views ? . . .(Interruptions)

[English]

MR. CHAIRMAN : Why do you not take your seat ? Please take your seat. Please do not disturb like this. Every hon. Member should get a chance to speak in the House. Shri Ram Kripal Yadav, you are delaying other hon. Members. This is not the first time that I am telling you. I have been telling you repeatedly. There are many other hon. Members waiting to make their points. All the hon. Members who have given notices will be allowed to speak. Please take your seat.

[Translation]

SHRI GEORGE FERNANDES : Mr. Chairman, Sir, we should request to the Prime Minister. At present the Minister of Parliamentary Affairs is also not present here but I would like to request the Prime Minister that when he says that we will not submit resignation in any circumstances, then he should be asked to submit his resignation immediately and allow to investigate the case. . .(Interruptions).

[English]

MR. CHAIRMAN : Nothing other than what Shri George Fernandes says goes on record

(Interruptions)*

* Not Recorded